

Filing No. BA/8540/2020

Kamal Singh Bhogta @ Kamaldeo Singh Vs The State of Jharkhand

Advocate's Name- Binod Kumar Dubey.

Note:- Stamp reporting is done without connected H.C. File.

- (i) Name of the petitioner at P. Form brown cover, as receipt, index, page no. 1 affidavit & vak may be verified from impunged order.
- (ii) N.D.P.S. Case no. appearing at the heading of FIR differs from the same at the heading of impunged order. Hence, its correctness at par-1 & para-18 & prayer may be verified.